

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL PRINCIPAL BENCH**

**CA-217/C-II/2017 in  
CP-99/ND/2013**

**IN THE MATTER OF:**

Vijay Julka

... Petitioner/Applicant

v.

M/s. Supriya Pharmaceuticals Ltd. & Ors.

... Respondent

**SECTION:**

**Under Section 424(3)**

**Order delivered on 24.08.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

**PRESENTS:**

For the Petitioner : Mr. Sermon Rawat & Mr. Parikshit Goyal,  
Advs.  
For the Respondent : Mr. Rahul Sharma, For R-1 to 4  
Mr. R. Mishra, Adv. for R-5 & 6

**ORDER**

Ld. Counsel for the petitioner states that arguments in this matter have already been heard by the regular bench. Accordingly, the matter be listed before the regular bench, Court-II.

List on 05.09.2018.



**(M.M.KUMAR)**  
**PRESIDENT**



**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**